

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

30. C.P.(IB)-173(MB)/2023

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: CS Anagha Anasingaraju Liquidator For M/s.
Onshape India Private Limited.

SECTION 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Today's board is discharged, due to the personal inconvenience of the Hon'ble
Judicial Member.

List this matter on **16.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vitthal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)